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OF INDIA.

Government of India  
Central Board of Direct Taxes  
New Delhi, dated 1-9-1971.

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NOTIFICATION  
(INCOME-TAX)

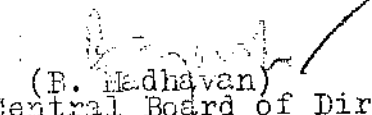
No. 259 (F.No. 187/8/71-IT(AI): In exercise of powers conferred by sub-section (1) of Section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby directs that the Commissioners of Income-tax (Recovery) will perform the functions of the Commissioners of Income-tax as specified in the annexure.

  
(B. Madhavan)  
Under Secretary, Central Board of Direct Taxes

No. 259 (F.No. 187/8/71-IT(AI)

Copy forwarded to:-

1. All Commissioners of Income-tax.
2. All additional Commissioners of Income-tax.
3. All Directors of Inspection.
4. All Officers and Sections in I.T. Wing and Ad.VI, Ad.VII and Ad.IX Section.
5. The Registrar, Income-tax Appellate Tribunal Bombay.
6. The Appellate Controller of Estate Duty, Delhi.
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11. Shri P.S. Mehra, U.S. Ad.VI Section.

  
(B. Madhavan)  
Under Secretary, Central Board of Direct Taxes.

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ANNEXURE

All the functions of the Commissioner of Income-tax, under the Income-tax Act, 1961, and the Income-tax Act, 1922; in connection with the recovery of taxes including stay of demands, withholding of refunds under section 241 and the work of Tax Recovery Commissioners.

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ANNEXURE A

S.No.	Commissioners of Income-tax.	Additional Commissioners of Income-tax.
1.	2.	3.
1.	CIT, Andhra Pradesh-I, Hyderabad. ) CIT, Andhra Pradesh-II, Hyderabad. )	Addl. CIT, Andhra Pradesh, Hyderabad.
2.	CIT, Bombay City-I, Bombay. ) CIT, Bombay City-III, Bombay. ) CIT, Bombay City-IV, Bombay. )	Addl. CIT-I, Bombay.
3.	CIT, Bombay City-II, Bombay. ) CIT, Bombay City-V, Bombay. )	Addl. CIT-II, Bombay.
4.	CIT, Delhi-I, Delhi. ) CIT, Delhi-III, Delhi. )	Addl. CIT-I, Delhi.
5.	CIT, Delhi-II, Delhi. ) CIT, Delhi-IV, Delhi. )	Addl. CIT-II, Delhi.
6.	CIT, Gujarat-I, Ahmedabad. ) CIT, Gujarat-II, Ahmedabad. ) CIT, Gujarat-III, Ahmedabad. )	Addl. CIT, Gujarat, Ahmedabad.
7.	CIT, Madras-I, Madras.	Addl. CIT-I, Madras.
8.	CIT, Madras-II, Madras.	Addl. CIT-II, Madras.
9.	CIT, Bangalore.	Addl. CIT, Mysore, Bangalore.
10.	CIT, Lucknow.	Addl. CIT, Lucknow.
11.	CIT, Kanpur.	Addl. CIT, Kanpur.
12.	CIT, West Bengal-I, Calcutta 1.	Addl. CIT-I, Calcutta.
13.	CIT, West Bengal II & III, Calcutta 1.	Addl. CIT-II, Calcutta.
14.	CIT, West Bengal IV & V, Calcutta 1.	Addl. CIT-III, Calcutta.
15.	CIT, Assam, Nagaland, Manipur and Tripura, Shillong 1.	Addl. CIT (Recovery), Shillong.
16.	CIT, Bihar, Patna. ) CIT, Orissa, Bhubaneswar. )	Addl. CIT (Recovery), Patna.
17.	CIT, Poona.	Addl. CIT (Recovery), Poona.
18.	CIT, Punjab, Jammu & Kashmir & Chandigarh, Patiala.	Addl. CIT (Recovery), Patiala.
19.	CIT, Rajasthan, Jaipur.	Addl. CIT (Recovery), Jaipur.

1.	2.	3.
20.	CIT, West Bengal-III & IV.	Addl. CIT (Recovery I), Calcutta.
21.	CIT, West Bengal-V. ) CIT, (Central), Calcutta. )	Addl. CIT (Recovery II), Calcutta.
22.	CIT, Bombay City-I. ) CIT, Bombay City-III. ) CIT, Bombay City V. )	Addl. CIT (Recovery I) Bombay.
23.	CIT, Bombay City-II. ) CIT, Bombay City-IV. ) CIT, (Central), Bombay. )	Addl. CIT (Recovery II) Bombay.
24.	CIT, Madras I. ) CIT, Madras II. ) CIT, (Central), Madras. )	Addl. CIT (Recovery), Madras.
25.	CIT, Delhi-I, Delhi ) CIT, Delhi-III, Delhi. )	Addl. CIT (Recovery I), Delhi.
26.	CIT, Delhi-II, Delhi ) CIT, Delhi-IV, Delhi. ) CIT, (Central), Delhi. )	Addl. CIT (Recovery II), Delhi.
27.	CIT, Gujarat-I, Ahmedabad. ) CIT, Gujarat-II, Ahmedabad. ) CIT, Gujarat-III, Ahmedabad. )	Addl. CIT (Recovery), Gujarat, Ahmedabad.